

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

73

C.S.P. No. 525/(MAH)/2017  
CA No.

CORAM:

Present:

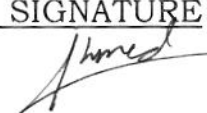
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Sky Bio Pharma (India) Pvt Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawal a		

ORDER

CSP 510/230-232/NCLT/MB/MAH/2017  
CSP 514/230-232/NCLT/MB/MAH/2017  
CSP 520/230-232/NCLT/MB/MAH/2017  
CSP 525/230-232/NCLT/MB/MAH/2017  
CSP 530/230-232/NCLT/MB/MAH/2017  
CSP 533/230-232/NCLT/MB/MAH/2017

The Company Petitions admitted. List this matter on 26.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)